

Years 1990-91 to 2000-2001. Assessment for these years have been completed in May/June 2002 raising a demand of Rs. 16,60,047/-

***Statement***

*Year-wise details of total collection from its members*

Financial Year	Amounts (Rs.) (Progressive)
1989-90	54,43,148
1990-91	84,55,648
1991-92	97,33,998
1992-93	71,01,439
1993-94	78,95,306
1994-95	97,76,004
1995-96	1,06,62,895
1996-97	3,25,89,046
1997-98	6,91,69,554
1998-99	9,05,12,476
1999-2000	10,04,04,069

**Loans to rural poor in Himachal Pradesh**

690. SHRI ANIL SHARMA: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) the details of amount of loans granted to the rural poor uneducated/educated/skilled/unskilled under the self employment scheme in Himachal Pradesh during the last three years by the National and Rural Banks, Bank-wise, category-wise, district-wise and year-wise;

(b) the details of criteria fixed by each Bank for granting loans to these people in the State;

(c) the details of applications lying pending with these Banks and whether poor people are facing difficulties in getting loans; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE): (a) Presumably the Hon'ble Member has asked for the information in respect of Nationalised and Rural Banks. According to the information furnished by the UCO Bank, the Convenor of State Level Bankers' Committee (SLBC) for the State of Himachal Pradesh, the details of District-wise, bank-wise and year-wise loans granted by banks to the rural poor educated/ uneducated, skilled/unskilled unemployed youths under various self employment schemes such as Swarna Jayanti Shahari Rozgar Yojana (SJSRY), Swarna Jayanti Gram Swarozgar Yojana (SGSY), Prime Minister's Rozgar Yojana (PMRY) and Employment Generation Programme of KVIC in Himachal Pradesh during the last three years *i.e.* 1999-2000, 2000-01 and 2001 -02 are indicated in the Annexure-I. [See Appendix 196 Annexure No. 9] However, the category-wise information as asked for by the Hon'ble Member is not maintained.

(b) The details of criteria fixed for granting of loans under self-employment schemes is indicated in Annexure-II. [See Appendix 196 Annexure No. 10]

(c) and (d) The scheme-wise details of applications pending with the banks operating in Himachal Pradesh is indicated in Annexure-III. [See Appendix 196 Annexure No. 11] Generally the poor people are not facing any difficulties in getting loans from banks. Whenever any complaints are received, appropriate action is taken to redress such grievances.

#### **Investigation of non-existent import**

691. SHRI SURESH PACHOURI: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that, 15,000 cases of non-existent import which have cheated Government for several crores of rupees have been sent by RBI to Enforcement Directorate for investigation;

(b) if so, the details thereof including the names of the companies whose transactions exceeded Rs. 1 crore; and

(c) what action the Enforcement Directorate has taken thereon?